

Recognition of Cinema as a cultural art

1462. SHRI UTTAMRAO PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a seminar on struggle for new Indian cinema organised at the Ninth International Film Festival of India in New Delhi urged Government to recognise cinema as a cultural art; and

(b) if so, the details of the suggestion and the policy of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) A formal report has not yet been submitted to Government.

Welfare schemes for Beedi workers

1463. SHRI K. A. RAJAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government have a proposal under consideration to undertake a national survey to identify the beedi workers and ascertain their total number to help facilities the planning of welfare scheme for them; and

(b) if so, the details?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR):

(a) Yes, Sir.

(b) Necessary details are being sorted out.

Tenughat and Koel Karo-Hydro-Electric Project

1464. SHRI RAM SWARUP RAM: Will the Minister of ENERGY be pleased to state:

(a) what is the progress made so far regarding the Tenughat and Koel Karo-Hydro-electric Project in Bihar; and

(b) when the project is expected to be commissioned and what will be its generating capacity?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) Some infra-structure facilities have been created for Koel Karo HE Project. For Tenughat Thermal Power Project, work for raising certain infra-structure facilities has been taken in hand.

(b) Koel Karo HE Project is scheduled to be completed in a period of 8 years from the start of active construction.

The two units of Tenughat Thermal Power Project were originally scheduled to be commissioned in June, 1985 and June, 1986 respectively. However, the commissioning dates of the Project would have to be re-scheduled once the land has been acquired and the effective implementation of the Project is started. The generating capacities of Koel Karo HE Project and Tenughat Thermal Power Project are 710 MW and 420 MW respectively.

Approval of appointments of managing Directors on remuneration exceeding Rs. 5000

1465. SHRI R. PRABHU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Government approval has not been communicated in respect of appointment of Managing Directors who have applied for remuneration in excess of Rs. 5000;

(b) if so, the total number of cases which were pending on this account as on 1st January, 1983;

(c) whether the company Law Board has ensured that pending the approval of the remuneration, the Managing whole time Directors have not drawn remuneration and perquisites in excess of Rs. 5000; and

(d) if not, what specific steps Government propose to take in this regard and how long this uncertainty will continue?